

**Central Administrative Tribunal
Principal Bench
New Delhi**

O.A. No. 1415/2018

New Delhi, this the 10th day of April, 2018

**Hon'ble Shri Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Shri Naveen (Age-27, Group 'C'),
S/o Shri Rajinder,
Village & Post Office Bond Kalan,
Distt: Bhiwani (Haryana)
Haryana.

... Applicant

(By Advocate: Mrs. Meenu Mainee)

Versus

1. General Manager
Northern Railway
Baroda House, New Delhi.
2. Chief Medical
Northern Railway,
Baroda House,
New Delhi.
3. Chief Medical
Delhi Division,
Northern Railway,
DRM's Office, State Entry Road,
New Delhi. ... Respondents

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the applicant and perused the record.

2. Learned counsel for the applicant submitted that without passing any reasoned order, the respondents have declared the applicant medically unfit and rejected his candidature for appointment. Therefore, the applicant moved an appeal dated 20.03.2017 and another appeal dated 29.04.2017. Thereafter the applicant has also served legal notice dated 17.08.2017 but

all the appeals and legal notice of the applicant are yet to be responded by the respondents.

3. Under these circumstances, without going into the merits, we direct the respondents to decide the aforesaid appeals and legal notice of the applicant within a period of six weeks from the date of receipt of a certified copy of this order by passing a reasoned and speaking order. The OA is disposed of, at the admission stage.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member(J)

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